

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2018
NAME OF THE PETITIONER : OM KRIYA IT SOLUTION PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. Saiselvaran,	Chartered Accountant	[Signature]
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ORDER

Representative for the Applicant present. Deputy RoC present and prayed for time to file objections. At request, time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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